

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**APPEAL NO. 241 OF 2016 &
IA NO. 361 OF 2016**

Dated: 22nd January, 2019

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. S.D. Dubey, Technical Member**

In the matter of :

**Adani Power Maharashtra Ltd.
Vs.**

...Appellant(s)

Maharashtra Electricity Regulatory Commission &Ors.

...Respondent(s)

Counsel for the Appellant(s) : Mr. Sanjay Sen, Sr. Adv.
Ms. Poonam Verma
Ms. Abiha Zaidi
Mr. Tarul Sharma

Counsel for the Respondent(s) : Mr. Buddy A. Ranganadhan
Mr. Raunak Jain for R.1

Ms. Deepa Chawan
Mr. Kiran Gandhi
Ms. Ramani Taneja for R.2

Mr. M.G. Ramachandran
Mr. Shubham Arya
Mr. Pulkit Agrwal for R.3

ORDER

We have heard learned senior counsel, Mr. Sanjay Sen at some length. List the matter for further hearing on **23.01.2019**.

**(S.D. Dubey)
Technical Member**

**(Justice Manjula Chellur)
Chairperson**

Pr/js